NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/233/2016

NAME OF THE APPLICANT(S)

: N. T. Sabapathy

NAME OF THE RESPONDENT(S)

: Registrar of Companies, Chennai & another

(In the matter of M/s Sree Sella Infratructure & Projects

Ltd.)

UNDER SECTION

: 614(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

20/3/2017

REPRESENTATION BY WHOM

SPM JAYARAI

HOUSTON

COUNSEL FOR THE

PETITIONIER

KRISHNA PRASAD IR COUNSEL FOR THE PETITIONER

ORDER

Shri Sam Jayaraj Houston, counsel for petitioner present. He is directed to make compliance of the order dated 10.2.2017 of this Bench, failing which appropriate order shall be passed. Put up on 27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)